

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3931
ANSWERED ON:22.08.2003
SELF EMPLOYMENT SCHEMES
V. VETRISLVAN

Will the Minister of FINANCE be pleased to state:

- (a) whether Committees constituted by Reserve Bank of India to monitor the implementation of provision of loans to unemployed youths under various schemes have highlighted the bottlenecks of procedures prevailing in sanction/disbursements of loans;
- (b) if so, the details thereof; and
- (c) the steps taken by the RBI to remove said bottlenecks?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANANDRAO V. ADSUL)

- (a), (b) & (c): The information is being collected and will be laid on the Table of the House.